

**In the National Company Law Tribunal, Jaipur**

**CP No. 95 (ND)/2014**

**TA No. 05/2018**

**UNDER SECTION 397/398 OF IBC**

**In the matter of:**

**Mr. Ashish Gaur**

..... Applicant/Petitioners

**VS.**

**Siddhant Stones Pvt. Ltd.**

.....Respondent

**Order delivered on 13.09.2018**

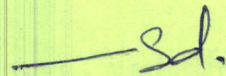
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Kartikeya Sharma, Adv.

For Respondent(s) : None appeared

**ORDER**

A representation is made on behalf of the petitioner by Mr. Kartikeya Sharma, Advocate that he is entering appearance on instructions and that Vakalatnama will be filed in a day or two in relation to the petitioner. It is also pointed out by learned counsel for the petitioner that vide order dated 29.11.2016, this Tribunal has been pleased to set respondents ex parte. Post the matter for inquiry on 26.10.2018.



**(R. Varadharajan)  
Member (Judicial)**